## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 27th day of November, 2003.
Original Application No. 1446 of 2003.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman. Hon'ble Mr. D.R. Tiwari, Member- A.

Ram Dular Yadav S/o Sri Ram Khel R/o Village- Chakbari, P.O. Bari Khas, Distt. Azamgarh.

.....Applicant

Counsel for the applicant :- Sri Bashisht Tewari

## VERSUS

- Inspector of Post Offices, Phoolpur, Azamagarh.
- Senior Superintendent of Post Offices, Head Post Office, Azamgarh.
- 3. Union of India through the Secretary, M/o Communication, Government of India, New Delhi.

......Respondents

Counsel for the respondents :- Sri R.C. Joshi

## ORDER

## By Hon'ble Mr. Justice S.R.Singh, V.C.

The applicant Ram Dular Yadav, Gramin Dak Sevak/Mail
Carrier, Mohanar, Dist, Azamgarh is aggrieved by endorsement
No. 3 to the order dated 07.10.2003 (Annexure- 1). It appears
that one Sri Manzoor Khan, Gramin Dak Sevak/Wahak Vitarak,
Mundiyar attain the age of superannuation with effect from
10.11.2003 (A.N). Office order dated 07/08.10.2003 was
issued with copy endorsed to the authorities including Branch
Post Master, Mundiyar (Phoolpur), Distt. Azamgarh with a
request to relieve the applicant with direction to take-over
the charge of Gramin Dak Sevak/Wahak Vitarak, Mundiyar
(Phoolpur), Distt. Azamgarh and the applicant has been asked

to discharge the dual duty of Extra Departmental Delivery Agent and Mail Carrier. The endorsement is sought to be quashed basically on the ground that the applicant is aged more than 56 years and he may not be in position to dischrge the dual duties assigned by the impugned order dated 07/08.10.03.

- Having heard learned counsel for the parties and we are 2. of the view that the order impugned herein has not been passed in violation of any statuary rule but having regard to the arguments that the applicant is an aged person, we are of the view ends of justice would be met if the O.A is disposed of finally with direction that in case, the applicant preferred the representation to the Senior Superintendent of Post Offices, Azamgarh, that shall be sympathetically considered. The decision may be taken within the period of 15 days from the date of receipt of copy of the representation.
- 3. Copy of the order be given to counsel for parties.

Vice-Chairman.

/Anand/